

MINUTES OF THE MEETING No. 39/10 dated 23.12.2009 (30.12.09) UNDER THE CHAIRMANSHIP OF Shri V.K Srivastava, Addl. DG

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The Committee first considered minutes of the ALC Meeting No.38/10 for confirmation and confirmed and adopted the same without any change.

Case No M-193 NC No.39/10 Dated 23.12.09 (held on 30.12.2009)	M/ s A.M. Todd Company India (P) Ltd, Mumbai F.No.01/83/50/780 /AM09/DES-IV RLA F.No.03/94/40/552/AM09 Lic. No.0310486638 dated 16.9.08
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The Committee considered the case as per agenda and decided to defer consideration of the case for five weeks for wants of comments by Deptt. of C&PC(ChemDiv.). Accordingly the case may be re-listed on 27.1.2010..

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 39/83-ALC1/2009 **MEETING DATE** : 23.12.2009

1	Case No.: 25/27/82-ALC1/2006	Party Name:JINDAL WOOD PRODUCTS (P) LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/82/050/00919/AM07/	RLA File :05/24/040/00398/AM07/	Lic.No/Date:0510190747 13.09.2006	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and noted that reply from the firm has been received on and defer consideration of the case for four weeks for want of comments from DIPP. Accordingly the case may be re-listed on 20.1.2010.			

2	Case No.:868/24/83-ALC1/2007	Party Name:SURYA INTERNATIONAL	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00870/AM08/	RLA File :08/24/040/00105/AM08/	Lic.No/Date:0810066289 01.08.2007	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

3	Case No.:168/46/83-ALC1/2007	Party Name:MULCHAND M. ZAVERI	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/01976/AM08/	RLA File :08/24/040/00167/AM08/	Lic.No/Date:0810067661 09.10.2007	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued by DC(SSi). Accordingly the case may be re-listed on 20.1.2010..			

4	Case No.:15/51/83-ALC1/2007	Party Name:NGP INDUSTRIES LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/02049/AM08/	RLA File :05/24/040/00710/AM08/	Lic.No/Date:0510213514 13.12.2007	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 23/9/2009 by Deptt. of C&PC (PC.Div.). Accordingly the case may be re-listed on 20.1.2010..			

	Case No.:21/19/83-ALC1/2008	Party Name:B & A MULTIWALL PACKAGING LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00628/AM09/	RLA File :02/24/040/00110/AM09/	Lic.No/Date:0210115403 28.07.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			

5

Export Item	Qty.	Import Item	Qty.
Paper Bags (Made of Kraft Paper) 3 Plies of Kraft paper 80 GSM + 1 Ply of Aluminium Foil of 19 GSM)/LDPE	1 No.	1. Kraft Paper 80 GSM 2. Aluminium Foil 19 GSM	1.05 Kg/Kg content in export - do -

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

6

Case No.:25/19/83-ALC1/2008	Party Name:B & A MULTIWALL PACKAGING LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00632/AM09/	RLA File :02/24/040/00115/AM09/	Lic.No/Date:0210115464 29.07.2008	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:-

1. Net content of Kraft paper
2. Percentage of wastage claimed

Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.

7

Case No.:9/20/85-ALC3/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/85/050/00146/AM09/	RLA File :02/24/040/00144/AM09/	Lic.No/Date:0210116575 27.08.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/54/2008-PC-II dated 11.6.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Motor Spirit	1 Kg.	Naphtha	0.734 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

8	Case No.:23/39/83-ALC1/2008	Party Name:CHEMPLAST SANMAR LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/01080/AM09/	RLA File :04/24/040/00200/AM09/	Lic.No/Date:0410100810 12.12.2008	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda. The representative of Deptt. of C&PC(Chem.Div.) stated that the export item relates to Deptt. of Electronics and Deptt. of Mines. The Committee decided to refer the application to Deptt. of Electronics and Deptt. of Mines. Accordingly the case may be re-listed on 20.1.2010.			

9	Case No.:8/32/85-ALC3/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/85/050/00215/AM09/	RLA File :02/24/040/00219/AM09/	Lic.No/Date:0210121001 12.12.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/54/2008-PC-II dated 11.6.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Pyrolysis Gasoline (Py Gas)	1 Kg.	Naphtha	0.734 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

10	Case No.:10/3/85-ALC3/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/85/050/00025/AM10/	RLA File :02/24/040/00230/AM09/	Lic.No/Date:0210121526 24.12.2008	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/54/2008-PC-II dated 11.6.2009 as under:-			

Export Item	Qty.	Import Item	Qty.
Motor Spirit	1 Kg.	Naphtha	0.734 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:1/42/83-ALC1/2008	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/01126/AM09/	RLA File :05/24/040/00608/AM09/	Lic.No/Date:0510233400 29.12.2008	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-

Export Item

S.No.	Description of Item	Quantity
1	Printed Diary 2009-10 Titles Simply Educational Diary A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 3450.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 550.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 880.0 sqm. 4. Polyurathane - Nil	4400 Nos. (4199.0 Kg.) Net weight of export.
2	Printed Diary 2009-10 Title Simply Educational Diary A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2449.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 950.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1521.0 sqm. 4. Polyurathane - Nil	7900 Nos. (3750.0 Kg.) Net weight of export.

3	Printed Diary 2009-10 Titles, Simply Educational Diary A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 3414.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 550.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 980.0 sqm. 4. Polyurathane - Nil	8800 Nos. (5020.0 Kg.) Net weight of export.
4	Printed Diary 2009-10 Titles, Simply Educational Diary A53E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 7546.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 2900.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 5586.0 sqm. 4. Polyurathane - Nil	49000 Nos. (11763.0 Kg.) Net weight of export.
5	Printed Diary 2009-10 Titles, Simply Academic Diary A41A-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2606.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 350.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 617.0 sqm. 4. Polyurathane - Nil	2700 Nos. (3099.0 Kg.) Net weight of export.
6	Printed Diary 2009-10 Titles, Simply Academic Diary A43A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 4096.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1000.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1936.0 sqm. 4. Polyurathane - Nil	8000 Nos. (5580.0 Kg.) Net weight of export.
7	Printed Diary 2009-10 Titles, Simply Academic Diary A51A-18	7300 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 5147.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 500.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 764.0 sqm. 4. Polyurathane - Nil	(5886.0 Kg.) Net weight of export.
8	Printed Diary 2009-10 Titles, Academic Diary A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 15600.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 4000.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 5936.0 sqm. 4. Polyurathane	60000 Nos. (20999.0 Kg.) Net weight of export.
9	Printed Diary 2009-10 Titles, Academic Diary Slim 2WTV-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 45.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 4.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 56.0 sqm. 4. Polyurathane - Nil	1000 Nos. (70.0 Kg.) Net weight of export.
10	Printed Diary 2009-10 Titles, Academic Diary Wiro A43A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 489.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - Nil 5. PP Random Sheet - 116 Kgs.	960 Nos. (653.0 Kg.) Net weight of export.
11	Printed Diary 2009-10 Titles, Academic Diary Wiro A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2201.0 Kg.	8700 Nos. (2729.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- Nil 3. Containing PVC Coated Paper (170-240 Gsm) – Nil sqm. 4. Polyurathane - Nil 5. PP Random Sheet - 468 Kgs.	
12	Printed Diary 2009-10 Titles, Academic A43A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 307.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 86.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 150.0 sqm. 4. Polyurathane - Nil	600 Nos. (443.0 Kg.) Net weight of export.
13	Printed Diary 2009-10 Titles, Academic Diary A51A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 212.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 20.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 39.0 sqm. 4. Polyurathane - Nil	300 Nos. (250.0 Kg.) Net weight of export.
14	Printed Diary 2009-10 Titles A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1300.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 300.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 586.0 sqm. 4. Polyurathane - Nil	5000 Nos. (1790.0 Kg.) Net weight of export.
15	Printed Diary 2009-10 Titles, Educational Diary A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 157.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 30.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 45.0 sqm.	200 Nos. (215.0 Kg.) Net weight of export.

	4. Polyurathane - Nil	
16	Printed Diary 2009-10 Titles, Educational Diary A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 279.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 124.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 245.0 sqm. 4. Polyurathane	900 Nos. (474.0 Kg.) Net weight of export.
17	Printed Diary 2009-10 Titles, Educational A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 892.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 160.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 250.0 sqm. 4. Polyurathane - Nil	2300 Nos. (1126.0 Kg.) Net weight of export.
18	Printed Diary 2009-10 Titles, Educational A53E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1540.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 640.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 993.0 sqm. 4. Polyurathane - Nil	10000 Nos. (2500.0 Kg.) Net weight of export.
19	Printed Diary 2009-10 Titles, Business Diary 2PA4 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 223.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 19.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 22.0 sqm. 4. Polyurathane - Nil	140 Nos. (290.0 Kg.) Net weight of export.

20	Printed Diary 2009-10 Titles, Business Diary A41 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6440.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1100.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1922.0 sqm. 4. Polyurathane - Nil	9200 Nos. (8022.0 Kg.) Net weight of export.
21	Printed Diary 2009-10 Titles, Business A42 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 134.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 32.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 37.0 sqm. 4. Polyurathane	240 Nos. (200.0 Kg.) Net weight of export.
22	Printed Diary 2009-10 Titles, Business Diary A43 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1406.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 630.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 996.0 sqm. 4. Polyurathane	5020 Nos. (2330.0 Kg.) Net weight of export.
23	Printed Diary 2009-10 Titles, Business Diary A51 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1602.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 200.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 398.0 sqm. 4. Polyurathane- Nil	3600 Nos. (1927.0 Kg.) Net weight of export.
24	Printed Diary 2009-10 Titles, Business Diary A52	2220 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 622.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 139.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 274.0 sqm. 4. Polyurathane - Nil	(854.0 Kg.) Net weight of export.
25	Printed Diary 2009-10 Titles, Business Dairy A53 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2697.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1100.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1895.0 sqm. 4. Polyurathane - Nil	17400 Nos. (4325.0 Kg.) Net weight of export.
26	Printed Diary 2009-10 Titles, Business Diary Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 128.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 10.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 100.0 sqm. 4. Polyurathane - Nil	2200 Nos. (165.0 Kg.) Net weight of export.
27	Printed Diary 2009-10 Titles, Business Diary Slim 1WTVN 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 9.5 sqm. 4. Polyurathane - Nil	100 Nos. (15.0 Kg.) Net weight of export.
28	Printed Diary 2009-10 Titles, Pocket 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 48.0 Kg.	1500 Nos. (80.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 9.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 15.0 sqm. 4. Polyurathane - Nil	
29	Printed Diary 2009-10 Titles, Business Diary Slim 2WTV-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 32.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 5.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 39.0 sqm. 4. Polyurathane - Nil	1000 Nos. (65.0 Kg.) Net weight of export.
30	Printed Diary 2009-10 Titles, Office Appointment Diary A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 4095.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 700.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 899.0 sqm. 4. Polyurathane - Nil.	4500 Nos. (5103.0 Kg.) Net weight of export.
31	Printed Diary 2009-10 Titles, Office Appointment Diary A43 A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 738.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 500.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 702.0 sqm. 4. Polyurathane - Nil.	2600 Nos. (1402.0 Kg.) Net weight of export.
32	Printed Diary 2009-10 Titles, Office Appointment Diary Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 38.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 25.8 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 44.0 sqm. 4. Polyurathane- Nil	150 Nos. (79.0 Kg.) Net weight of export.

33	Printed Diary 2009-10 Titles, Office Appointment Diary A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 3723.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 750.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 884.0 sqm. 4. Polyurathane - Nil	8200 Nos. (4720.0 Kg.) Net weight of export.
34	Printed Diary 2009-10 Titles, Office Appointment Diary A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 820.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 420.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 590.0 sqm. 4. Polyurathane	5000 Nos. (1390.0 Kg.) Net weight of export.
35	Printed Diary 2009-10 Titles, Office Appointment Diary Slim 1WTVL 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 4.0 sqm. 4. Polyurathane - Nil	100 Nos. (15.0 Kg.) Net weight of export.
36	Printed Diary 2009-10 Titles, Executive Diary Gilded A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1310.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 215.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 433.0 sqm. 4. Polyurathane - Nil	1440 Nos. (1687.0 Kg.) Net weight of export.
37	Printed Diary 2009-10 Titles, Educative Diary Gilded Q3A	60 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 15.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 9.32 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 15.0 sqm. 4. Polyurathane - Nil	(30.0 Kg.) Net weight of export.
38	Printed Diary 2009-10 Titles, Executive Diary Gilded A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 649.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 125.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 231.0 sqm. 4. Polyurathane - Nil	1430 Nos. (855.0 Kg.) Net weight of export.
39	Printed Diary 2009-10 Titles, Executive Diary Gilded A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 141.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 75.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 68.0 sqm. 4. Polyurathane - Nil	860 Nos. (273.0 Kg.) Net weight of export.
40	Printed Diary 2009-10 Titles, Executive Diary Gilded Pocket 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 45.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 7.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 13..0 sqm. 4. Polyurathane - Nil	1400 Nos. (65.8 Kg.) Net weight of export.
41	Printed Diary 2009-10 Titles, Executive Diary Pocket 1WTV E 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 10.0 Kg.	300 Nos. (18.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 2.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 3.0 sqm. 4. Polyurathane - Nil	
42	Printed Diary 2009-10 Titles, Executive Diary Silver A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 173.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 38.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 29.0 sqm. 4. Polyurathane - Nil	190 Nos. (240.0 Kg.) Net weight of export.
43	Printed Diary 2009-10 Titles, Executive Diary Silver Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 23.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 13.48.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 20.0 sqm. 4. Polyurathane- Nil	90 Nos. (69.0 Kg.) Net weight of export.
44	Printed Diary 2009-10 Titles, Executive Diary Silver A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 91.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 21.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 15.0 sqm. 4. Polyurathane - Nil	200 Nos. (146.0 Kg.) Net weight of export.
45	Printed Diary 2009-10 Titles, Executive Diary Silver A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 11.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 9.0 sqm. 4. Polyurathane - Nil	120 Nos. (42.0 Kg.) Net weight of export.

46	Printed Diary 2009-10 Titles, Executive Diary Silver Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 10.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 7.0 sqm. 4. Polyurathane - Nil	180 Nos. (20.0 Kg.) Net weight of export.
47	Printed Diary 2009-10 Titles, Executive Diary Military A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 64.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 14.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 6.0 Sqm	70 Nos. (96.0 Kg.) Net weight of export.
48	Printed Diary 2009-10 Titles, Executive Diary Military A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 59.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 12.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 6 sqm	130 Nos. (85.0 Kg.) Net weight of export.
49	Printed Diary 2009-10 Titles, Executive Diary Military A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 11.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 5.0 sqm	120 Nos. (43.0 Kg.) Net weight of export.
50	Printed Diary 2009-10 Titles, Executive Military Slim 1WTVP	170 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 10.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 4.0 sqm	(25.0 Kg.) Net weight of export.
51	Printed Diary 2009-10 Titles Executive Military Pocket 1WTV(P) 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 1.0 sqm	200 Nos. (15.0 Kg.) Net weight of export.
52	Printed Diary 2009-10 Titles, Executive Diary Astro A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 109.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 22.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 10.0 sqm	240 Nos. (151.0 Kg.) Net weight of export.
53	Printed Diary 2009-10 Titles, Executive Diary Astro A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 43.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 22.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 11.0 sqm	260 Nos. (85.0 Kg.) Net weight of export.
54	Printed Diary 2009-10 Titles, Executive Diary Astro Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 16.0 Kg.	280 Nos. (32.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 6.0 sqm	
55	Printed Diary 2009-10 Titles, Executive Domino Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 56.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 35.84 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 30.0 sqm. 4. Polyurathane - Nil	220 Nos. (120.0 Kg.) Net weight of export.
56	Printed Diary 2009-10 Titles, Executive Diary Domino A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 227.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 47.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 21.0 sqm	500 Nos. (300.0 Kg.) Net weight of export.
57	Printed Diary 2009-10 Titles, Executive Diary Domino A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 82.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 47.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 21.0	500 Nos. (151.0 Kg.) Net weight of export.
58	Printed Diary 2009-10 Titles, Executive Slim WTVF 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 19.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 2.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 7.0 sqm	320 Nos. (32.0 Kg.) Net weight of export.

59	Printed Diary 2009-10 Titles, Executive Diary Luxury A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 364.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 70.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 33.0 sam	400 Nos. (479.0 Kg.) Net weight of export.
60	Printed Diary 2009-10 Titles, Executive Diary Luxury Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 41.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 25.52 Kgs 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 19.0 sqm	160 Nos. (84.0 Kg.) Net weight of export.
61	Printed Diary 2009-10 Titles, Executive Diary Luxury A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 182.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 38.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 17.0 sqm	400 Nos. (246.0 Kg.) Net weight of export.
62	Printed Diary 2009-10 Titles, Executive Diary Luxury A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 46.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 27.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 12.0 sqm	280 Nos. (99.0 Kg.) Net weight of export.
63	Printed Diary 2009-10 Titles, Executive Diary Luxury Slim 1WTVP	260 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 15.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 6.0 sqm	(32.0 Kg.) Net weight of export.
64	Printed Diary 2009-10 Titles, Executive Diary Luxury Pocket 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 4.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 0.3 sqm	130 Nos. (13.0 Kg.) Net weight of export.
65	Printed Diary 2009-10 Titles, Executive Diary Horizon (new) A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 127.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 26.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 12.0 sqm	140 Nos. (177.0 Kg.) Net weight of export.
66	Printed Diary 2009-10 Titles, Executive Diary Horizon (New) Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 13.76 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 10.0 sqm	80 Nos. (60.0 Kg.) Net weight of export.
67	Printed Diary 2009-10 Titles, Executive Diary Horizon (New) A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 73.0 Kg.	160 Nos. (107.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 14.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 7.0 sqm	
68	Printed Diary 2009-10 Titles, Executive Diary Horizon (New) A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 12.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 5.0 sqm	120 Nos. (48.0 Kg.) Net weight of export.
69	Printed Diary 2009-10 Titles, Executive Diary Horizon (New) Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 9.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 3.0 sqm	160 Nos. (19.0 Kg.) Net weight of export.
70	Printed Diary 2009-10 Titles, Executive Diary Horizon (new) Pocket 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 4.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 1.0 sqm	120 Nos. (10.0 Kg.) Net weight of export.
71	Printed Diary 2009-10 Titles, Executive Diary Romeo Gold A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 45.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil	100 Nos. (72.0 Kg.) Net weight of export.

	4. Polyurathane - 4.0 sqm	
72	Printed Diary 2009-10 Titles Executive Diary Romeo Gold A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 16.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 4.0 sqm	100 Nos. (38.0 Kg.) Net weight of export.
73	Printed Diary 2009-10 Titles, Executive Diary Romeo Gold Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 2.0 sqm	100 Nos. (18.0 Kg.) Net weight of export.
74	Printed Diary 2009-10 Titles, Executive Diary Romeo Silver A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 45.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 9.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 4.0 sam	100 Nos. (78.0 Kg.) Net weight of export.
75	Printed Diary 2009-10 Titles Executive Diary Romeo Silver A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 16.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 9.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 4.0 sqm	100 Nos. (43.0 Kg.) Net weight of export.
76	Printed Diary 2009-10 Titles, Executive Diary Romeo Silver Slim 1WTVP	100 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 6.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 2.0 sqm	(15.0 Kg.) Net weight of export.
77	Printed Diary 2009-10 Titles, Executive Diary Sunset Q3A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 13.76.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 10.0 sqm	80 Nos. (50.0 Kg.) Net weight of export.
78	Printed Diary 2009-10 Titles, Executive Diary Sunset A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 100.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 22.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 9.0 sqm	220 Nos. (145.0 Kg.) Net weight of export.
79	Printed Diary 2009-10 Titles, Executive Diary Sunset A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 28.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 15.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 7.0 sqm	170 Nos. (66.0 Kg.) Net weight of export.
80	Printed Diary 2009-10 Titles, Executive Diary Sunset Slimline WTP	150 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 9.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - 3.0 sqm	(21.0 Kg.) Net weight of export.
81	Printed Diary 2009-10 Titles, Executive Diary Pastel A41A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 55.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 12.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 20.0 sqm 4. Polyurathane - Nil	60 Nos. (80.0 Kg.) Net weight of export.
82	Printed Diary 2009-10 Titles, Executive diary Pastel A43A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 23.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 15.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 23.0 sqm 4. Polyurathane - Nil	80 Nos. (58.0 Kg.) Net weight of export.
83	Printed Diary 2009-10 Titles, Executive Diar yPastel A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 481.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 102.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 150.0 sqm. 4. Polyurathane -Nil	1060 Nos. (629.0 Kg.) Net weight of export.
84	Printed Diary 2009-10 Titles, Executive Diar yPastel A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 39.0 Kg.	240 Nos. (97.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 24.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 40.0 sqm. 4. Polyurathane - Nil	
85	Printed Diary 2009-10 Titles, Executive Dairy Pastel Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 17.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 2.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 12.0 sqm. 4. Polyurathane - Nil	300 Nos. (37.0 Kg.) Net weight of export.
86	Printed Diary 2009-10 Titles, Executive Diary Pastel Slim 1WTVN 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 2.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 14.0 sqm. 4. Polyurathane - Nil	340 Nos. (39.0 Kg.) Net weight of export.
87	Printed Diary 2009-10 Titles, Exective Diary Pastel Slim 2WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 13.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 1.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 11.0 sqm. 4. Polyurathane - Nil	260 Nos. (30.0 Kg.) Net weight of export.
88	Printed Diary 2009-10 Titles, Executive Diary Pastel Pocket 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 16.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 3.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 5.0 sqm. 4. Polyurathane - Nil	500 Nos. (30.0 Kg.) Net weight of export.

89	Printed Diary 2009-10 Titles, Wiro Diary A43 A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 80.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - Nil 5. PP Random sheet - 116 Kgs.	200 Nos. (211.0 Kg.) Net weight of export.
90	Printed Diary 2009-10 Titles, Wiro Diary A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 88.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil. 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - Nil 5. PP Random sheet - 33 Kgs.	200 Nos. (144.0 Kg.) Net weight of export.
91	Printed Diary 2009-10 Titles, Wiro Diary A61A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 36.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - Nil	240 Nos. (48.0 Kg.) Net weight of export.
92	Printed Diary 2009-10 Titles , Wiro Diary A53A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 193.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil 3. Containing PVC Coated Paper (170-240 Gsm) – Nil	360 Nos. (229.0 Kg.) Net weight of export.

	4. Polyurathane - Nil 5. PP Random sheet - 22 Kgs.	
93	Printed Diary 2009-10 Titles, Wiro Dairy Slim 1WTVP 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 14.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- Nil 3. Containing PVC Coated Paper (170-240 Gsm) – Nil 4. Polyurathane - Nil 5. PP Random sheet - 6 Kgs.	220 Nos. (30.0 Kg.) Net weight of export.
94	Printed Diary 2009-10 Titles, Half Moon A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 376.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 65.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 80.0 sqm. 4. Polyurathane - Nil	480 Nos. (480.0 Kg.) Net weight of export.
95	Printed Diary 2009-10 Titles, Half Moon A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 149.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 70.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 100.0 sqm. 4. Polyurathane - Nil	480 Nos. (261.0 Kg.) Net weight of export.
96	Printed Diary 2009-10 Titles, Half Moon A43E-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 82.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 26.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 50.0 sqm. 4. Polyurathane - Nil	160 Nos. (128.0 Kg.) Net weight of export.

97	Printed Diary 2009-10 Titles, Half Moon A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 186.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 36.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 67.0 sqm. 4. Polyurathane - Nil	480 Nos. (250.0 Kg.) Net weight of export.
98	Printed Diary 2009-10 Titles, Half Moon A53E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1271.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 450.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 12.0 sqm. 4. Polyurathane - Nil	8250 Nos. (1990.0 Kg.) Net weight of export.
99	Printed Diary 2009-10 Titles, Half Moon A51A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 113.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 12.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 12.0 sqm. 4. Polyurathane - Nil	160 Nos. (142.0 Kg.) Net weight of export.
100	Printed Diary 2009-10 Titles, Half Moon A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 42.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 12.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 12.0 sqm. 4. Polyurathane - Nil	160 Nos. (66.0 Kg.) Net weight of export.
101	Printed Diary 2009-10 Titles, HBS Education Diary A41E-12	440 Nos.

	1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 345.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 70.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 95.0 sqm. 4. Polyurathane - Nil	(458.0 Kg.) Net weight of export.
102	Printed Diary 2009-10 Titles, HBS Education Diary A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 198.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 90.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 150.0 sqm. 4. Polyurathane - Nil	640 Nos. (339.0 Kg.) Net weight of export.
103	Printed Diary 2009-10 Titles, HBS Education Diary A43E-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 10.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 3.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 3.0 sqm. 4. Polyurathane - Nil	20 Nos. (29.0 Kg.) Net weight of export.
104	Printed Diary 2009-10 Titles, HBS Education Diary A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 322.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 60.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 95.0 sqm. 4. Polyurathane - Nil	830 Nos. (425.0 Kg.) Net weight of export.
105	Printed Diary 2009-10 Titles, HBS Education Diary A53A-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1879.0 Kg.	12200 Nos. (3040.0 Kg.) Net weight of export.

	2. Containing Book Binding Board(1mm to 4mm)- 850.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1243.0 sqm. 4. Polyurathane - Nil	
106	Printed Diary 2009-10 Titles, HBS Education Diary A51A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 14.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 2.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 2.0 sqm. 4. Polyurathane - Nil	20 Nos. (25.0 Kg.) Net weight of export.
107	Printed Diary 2009-10 Titles, HBS Education Diary A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 21.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 6.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 6.0 sqm. 4. Polyurathane - Nil	80 Nos. (38.0 Kg.) Net weight of export.
108	Printed Diary 2009-10 Titles, John Knight A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 423.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 86.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 150.0 sqm. 4. Polyurathane - Nil	540 Nos. (575.0 Kg.) Net weight of export.
109	Printed Diary 2009-10 Titles, John Knight A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 192.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 99.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 200.0 sqm.	620 Nos. (350.0 Kg.) Net weight of export.

	4. Polyurathane - Nil	
110	Printed Diary 2009-10 Titles, John Knight A43A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 20.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 6.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 6.0 sqm. 4. Polyurathane - Nil	40 Nos. (42.0 Kg.) Net weight of export.
111	Printed Diary 2009-10 Titles, John Knight A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 357.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 70.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 181.0 sqm. 4. Polyurathane - Nil	920 Nos. (475.0 Kg.) Net weight of export.
112	Printed Diary 2009-10 Titles, John Knight A53E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1124.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 525.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 864.0 sqm. 4. Polyurathane - Nil	7300 Nos. (1863.0 Kg.) Net weight of export.
113	Printed Diary 2009-10 Titles, John Knight A51A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 28.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 3.0 Kgs,	40 Nos. (47.0 Kg.) Net weight of export.

	3. Containing PVC Coated Paper (170-240 Gsm) – 3.0 sqm. 4. Polyurathane - Nil	
114	Printed Diary 2009-10 Titles, John Knight A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 21.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 6.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 9.0 sqm. 4. Polyurathane - Nil	80 Nos. (48.0 Kg.) Net weight of export.
115	Printed Diary 2009-10 Titles, ESPO Diary A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 3214.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 500.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 934.0 sqm. 4. Polyurathane - Nil	4100 Nos. (4009.0 Kg.) Net weight of export.
116	Printed Diary 2009-10 Titles, ESPO Diary A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2170.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 900.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 1582.0 sqm. 4. Polyurathane - Nil	7000 Nos. (3570.0 Kg.) Net weight of export.
117	Printed Diary 2009-10 Titles, ESPO Diary A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2910.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 570.0 Kgs,	7500 Nos. (3795.0 Kg.) Net weight of export.

	3. Containing PVC Coated Paper (170-240 Gsm) – 980.0 sqm. 4. Polyurathane - Nil	
118	Printed Diary 2009-10 Titles ESPO Diary A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 890.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 360.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 786.0 sqm. 4. Polyurathane - Nil	5000 Nos. (1490.0 Kg.) Net weight of export.
119	Printed Diary 2009-10 Titles, ESPO Slim 2WTV-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 27.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 3.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 40.0 sqm. 4. Polyurathane - Nil	600 Nos. (50.0 Kg.) Net weight of export.
120	Printed Diary 2009-10 Titles, Educational Diary A41E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 392.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 80.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 90.0 sqm. 4. Polyurathane - Nil	500 Nos. (550.0 Kg.) Net weight of export.
121	Printed Diary 2009-10 Titles, Educational A43E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 186.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 96.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 203.0 sqm. 4. Polyurathane - Nil	600 Nos. (342.0 Kg.) Net weight of export.

122	Printed Diary 2009-10 Titles, Educational Diary A51E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 388.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 76.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 150.0 sqm. 4. Polyurathane - Nil	1000 Nos. (515.0 Kg.) Net weight of export.
123	Printed Diary 2009-10 Titles, Educational Diary A53E-12 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 493.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 240.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 547.0 sqm. 4. Polyurathane - Nil	3200 Nos. (890.0 Kg.) Net weight of export.
124	Printed Diary 2009-10 Titles, Academic Diary A53A-18 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 2080.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 590.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 918.0 sqm. 4. Polyurathane - Nil	8000 Nos. (2895.0 Kg.) Net weight of export.
125	Printed Diary 2009-10 Titles Executive Diary A51A 1. Containing printed Diary Block- (Contains Uncoated Paper 50-150 Gsm) – 1.0 Kg. 2. Containing Book Binding Board(1mm to 4mm)- 5.0 Kgs, 3. Containing PVC Coated Paper (170-240 Gsm) – 5.0 sqm. 4. Polyurathane - Nil	60 Nos. (15.0 Kg.) Net weight of export.

Import Item

S.No.	Description of Item	Quantity
1.	Printed Diary Blocks untrimmed (contain paper 5—150 GSM)	329700 No. (108498 Kg)
2.	PVC coated paper (Rel. GSM)	1.05 Sq. Mtr./Sq. Mtr. content in export
3.	Book Binding Board (1 mm to 4 mm)	1.05 Kg/Kg content in export
4.	Glue	1 Kg/100 Kg of paper used
5.	Polyurethane (Book Binding Material (170 GSM – 240 GSM)	1.05 Sq. Mtr./Sq. Mtr. content in export
6.	Double Wire Loops - formed	Net + 1% wastage
7.	Polyester Satin Ribbon (3 mm to 6 mm)	1.02 Mtr./Mtr. content in export
8.	Sewing thread	1005637 Meter
9.	Barcode Sticker 35X27 mm (self adhesive paper)	Net + 1% wastage
10.	Corrugated Boxes	As per packaging policy
11.	PP Random Sheet (19'' x 25'') (Polypropelene)	- do -

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:9/34/85-ALC3/2008	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/85/050/00239/AM09/	RLA File :02/24/040/00247/AM09/	Lic.No/Date:0210122028 09.01.2009	Defer Date:

12

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/54/2008-PC-II dated 11.6.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Pyrolysis Gasoline (Py Gas)	1 Kg.	Naphtha	0.734 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

13	Case No.:48/39/83-ALC1/2009	Party Name:ATUL LIMITED,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/01167/AM09/	RLA File :08/24/040/00205/AM09/	Lic.No/Date:0810077510 21.01.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.14010/40/2006-Ch-II dated 30.3.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Novatic Yellow GCM Powder New (C I Vat Yellow 2) (Dye Content 29%)	1 Kg.	Vat Yellow 2 CDP	0.290 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

14	Case No.:8/49/83-ALC1/2008	Party Name:UMANG PHARMATECH PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/01324/AM09/	RLA File :03/95/040/00791/AM09/	Lic.No/Date:0310508546 20.02.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

	Case No.:18/49/83-ALC1/2008	Partv Name:KANISSHKA FLORA CHEM	Meet No/Date:39/83-ALC1/2009	Status:Case
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15		INDIA	23.12.2009	Deferred
	HQ File :01/83/050/01334/AM09/	RLA File :04/24/040/00267/AM09/	Lic.No/Date:0410102502 25.02.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda . DC(MSME) forwarded the written comments vide U.O.No.17(4)7/2009-Food dated 1.12.2009 stating that the firm has given unrealistic prices of indigenous inputs to be used in the export product. The total cost of imported and indigenous input on the basis of prevailing rates is more than FOB value. As the value addition is negative the case may be rejected. The Committee decided to seek clarification from the firm and defer the case for four weeks. Accordingly the case may be re-listed on 20.1.2010. Letter to firm for seeking clarification issued on 1.1.2010.			

16	Case No.:1/50/83-ALC1/2008	Party Name:SARTORIUS STEDIM INDIA PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/01338/AM09/	RLA File :07/24/040/00623/AM09/	Lic.No/Date:0710063295 26.02.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 20.1.2010.			

17	Case No.:5/13/83-ALC1/2009	Party Name:SPAC TAPIOCA PRODUCTS(INDIA)LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00214/AM10/	RLA File :32/24/040/00007/AM10/	Lic.No/Date:3210040260 24.04.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

18	Case No.:5/7/83-ALC1/2009	Party Name:A.M.TODD COMPANY INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00068/AM10/	RLA File :03/94/040/00021/AM10/	Lic.No/Date:0310518211 04.05.2009	Defer Date:20.01.2010

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSI). Accordingly the case may be re-listed on 20.1.2010.

19	Case No.:11/13/83-ALC1/2009	Party Name:LUK PLASTCON LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00220/AM10/	RLA File :50/24/040/00001/AM10/	Lic.No/Date:5010000030 04.05.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 20.1.2010.			

20	Case No.:5/27/83-ALC1/2009	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00497/AM10/	RLA File :03/94/040/00037/AM10/	Lic.No/Date:0310518481 05.05.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 23/11/2009 by Deptt. of C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010..			

21	Case No.:54/21/83-ALC1/2009	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00425/AM10/	RLA File :03/94/040/00090/AM10/	Lic.No/Date:0310519659 13.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. Nil dated 23.12.2009 as under:-			
Export Item		Qty.	Import Item	Qty.
90% Platinum / 10% Rhodium Gauzes		60.000 Kg	Semifinished 90% Platinum/ 10% Rhodium Gauzes	60.000 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

22	Case No.: 55/21/83-ALC1/2009	Party Name:EURO DECOR PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00426/AM10/	RLA File :03/94/040/00054/AM10/	Lic.No/Date:0310519658 13.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/86/2009-PC-II dated 17.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Single Side Decorative Laminates (Matallic Finish) with Barrier Paper (0.80 mm Thickness)	1 Sq. Mtr..	1. Kraft paper 2. Aluminium Foil (0.08 MM) 3. Barrier Paper (50-120 GSM) 4. Tissue Paper 5. Phenol 6. Malamine 7. Paraformaldehyde 8. BOPP Film	0.7496 Kg 0.2268 Kg 0.0860 Kg 0.0300 Kg 0.2888 Kg 0.1800 Kg 0.2400 Kg 0.0100 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

23	Case No.: 18/39/83-ALC1/2009	Party Name:JOCIL LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00725/AM10/	RLA File :09/24/040/00032/AM10/	Lic.No/Date:0910037896 13.05.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div.) forwarded vide their U.O. No.14010/14/2007-Ch-II dated 15.1.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Distilled Fatty Acids	1 Kg	Palm Fatty Acid Distillate	1.01 Kg

Derived from Palm Fatty Acids Distillate	(PFAD) FFA 80% minimum IV-50-55 MIV – 1% Max. Unsap – 2% Max Acid value – 180-190 Sap Value - 190205	
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.		

24	Case No.: 27/21/83-ALC1/2009	Party Name:S.M.S.INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00398/AM10/	RLA File :32/24/040/00010/AM10/	Lic.No/Date:3210040367 15.05.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 28/10/2009 by Deptt. of C&PC (PC.Div.). The Committee decided to issued final reminder. Accordingly the case may be re-listed on 20.1.2010. Final reminder issued on 1.1.2010..			

25	Case No.: 3/4/85-ALC3/2009	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/85/050/00031/AM10/	RLA File :02/24/040/00002/AM10/	Lic.No/Date:0210126586 18.05.2009	Defer Date:20.01.2010
	Decision : This case is transferred from DES-VI since the export item is under chapter 27. The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

26	Case No.: 4/4/85-ALC3/2009	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/85/050/00032/AM10/	RLA File :02/24/040/00007/AM10/	Lic.No/Date:0210126589 18.05.2009	Defer Date:20.01.2010
	Decision : This case is transferred from DES-VI since the export item is under chapter 27. The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

27	Case No.:5/4/85-ALC3/2009	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/85/050/00033/AM10/	RLA File :02/24/040/00008/AM10/	Lic.No/Date:0210126590 18.05.2009	Defer Date:20.01.2010
	Decision : This case is transferred from DES-VI since the export item is under chapter 27. The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

28	Case No.:6/4/85-ALC3/2009	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/85/050/00034/AM10/	RLA File :02/24/040/00009/AM10/	Lic.No/Date:0210126594 18.05.2009	Defer Date:20.01.2010
	Decision : This case is transferred from DES-VI since the export item is under chapter 27. The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

29	Case No.:7/4/85-ALC3/2009	Party Name:HIMADRI CHEMICALS & INDS. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/85/050/00035/AM10/	RLA File :02/24/040/00012/AM10/	Lic.No/Date:0210126595 18.05.2009	Defer Date:20.01.2010
	Decision : This case is transferred from DES-VI since the export item is under chapter 27. The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DC(SSi). Accordingly the case may be re-listed on 20.1.2010.			

	Case No.:18/9/83-ALC1/2009	Party Name:TESA TAPES (INDIA)PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HO File :01/83/050/00141/AM10/	RLA File :03/95/040/00082/AM10/	Lic No/Date:0310520189	Defer

		18.05.2009	Date:20.01.2010
30	Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:-		
	1. Specific material of non woven material along with its catalogue may be provided		
	Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.		

31	Case No.: 4/27/83-ALC1/2009 HQ File :01/83/050/00496/AM10/	Party Name:CLARIANT CHEMICALS [INDIA] LTD RLA File :03/94/040/00135/AM10/	Meet No/Date:39/83-ALC1/2009 23.12.2009 Lic.No/Date:0310521542 27.05.2009	Status: Case Deferred Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and noted that endorsement copy of reply from the firm has been received on 1/12/2009 and defer consideration of the case for four weeks.. Accordingly the case may be re-listed on 20.1.2010.			

32	Case No.: 2/11/83-ALC1/2009 HQ File :01/83/050/00165/AM10/	Party Name:SYNTHITE INDUSTRIES LIMITED RLA File :10/24/040/00007/AM10/	Meet No/Date:39/83-ALC1/2009 23.12.2009 Lic.No/Date:1010033810 28.05.2009	Status: Case Deferred Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.			

	Case No.: 18/11/83-ALC1/2009 HQ File :01/83/050/00181/AM10/	Party Name:SILVER OAK LABORATORIES PVT.LTD. RLA File :05/24/040/00115/AM10/	Meet No/Date:39/83-ALC1/2009 23.12.2009 Lic.No/Date:0510242775 02.06.2009	Status: Case Deferred Defer Date:20.01.2010
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33

Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:-

1. Calculation sheet to arrive at the quantity of raw material asked for on the basis of approved formulation under Drug & Cosmetics Act
2. Quantity of various raw material required to manufacture 1000 No. of each of the export product indicating weight of each product.

Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.

34

Case No.:3/27/83-ALC1/2009	Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00495/AM10/	RLA File :06/24/040/00006/AM10/	Lic.No/Date:0610015606 02.06.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

35

Case No.:28/11/83-ALC1/2009	Party Name:VVF LIMITED,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00191/AM10/	RLA File :03/95/040/00542/AM09/	Lic.No/Date:0310522497 03.06.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.14010/14/2007-Ch-II dated 29.9.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Split Fatty Acids C ₁₆ -C ₁₈ derived from Palm Fatty Acids Distillate	1 Kg.	Palm Fatty Acid Distillate (PFAD) FFA 70% minimum (as Palmitic) M&I – 1% Max. Total saponifiable Matter 95%	1.01 Kg

minimum

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

36	Case No.:8/39/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00715/AM10/	RLA File :03/94/040/01116/AM09/	Lic.No/Date:0310522622 04.06.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

37	Case No.:35/21/83-ALC1/2009	Party Name:THERMAX LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00406/AM10/	RLA File :31/24/040/00024/AM10/	Lic.No/Date:3110038750 09.06.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/13/2008-PC-II dated 10.12.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Demulsifier (Deemax 8812)	1 Kg.	1. Kemelix D-309 2. Tensapol DB 9947 3. PE 64/L64 4. Remax/Aromatic Solvent /C-10	0.082 Kg 0.082 Kg 0.123 Kg 0.738 Kg
Oil Corrosion Inbibitor (Corromin 3125)	1 kg	1. Aminoethylethanolamine 2. Tetraethylene Pentamine 3. Thioglycolic Acid 4. Mixed Xylene 5. Cocoamine Acetate	0.031 Kg 0.014 Kg 0.040 Kg 0.018 Kg 0.030 kg

		6. Cocoamine 15 EO	0.040 Kg
Scale Inhibitor (Scalemin 3640)	1 Kg	1. Acrylic Acid 2. 2-Acrylamido Methyl Propene Sulfonic Acid (AMPS)	0.190 Kg 0.130 Kg
Biocide (Biomin 1450)	1 Kg	Tetrakis Hydroxymethyl Phosphonium Sulphate 75%	0.144 Kg
Biocide (Biomin 2020)	1 Kg	1. Myristyl Dimethyl Amine/Tertiary Amine 2. Methyl Alcohol 3. Gluteraldehyde	0.065 Kg 0.021 Kg 0.210 Kg
Water Injection Corrosion Inhibitor (Corromin 3159)	1 Kg	1. Tetraethylene Pentamine (TEPA) 2. Thioglycolic Acid 3. Mixed Xylene 4. Cocoamine Acetate 5. Cocoamine 15 EO	0.050 Kg 0.051 Kg 0.005 Kg 0.050 kg 0.030 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:6/27/83-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00498/AM10/	RLA File :03/95/040/00139/AM10/	Lic.No/Date:0310523129 09.06.2009	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:-

1. Production and consumption data for the last two years duly certified by the Central Excise Department

Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.

39	Case No.:11/27/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00503/AM10/	RLA File :10/24/040/00023/AM10/	Lic.No/Date:1010033967 09.06.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.			

40

Case No.:21/13/83-ALC1/2009	Party Name:UDYOGI INTERNATIONAL PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00230/AM10/	RLA File :02/24/040/00047/AM10/	Lic.No/Date:0210127781 16.06.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Fire Blanket/Welding Blanket	1 No.	1. Relevant Fibre Glass Fabric 2. PP thread	1.0322 Sq. Meter/Sq. meter content in export Net + 2% wastage
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

41	Case No.:44/21/83-ALC1/2009	Party Name:MEGHMANI ORGANICS LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00415/AM10/	RLA File :08/24/040/00060/AM10/	Lic.No/Date:0810080764 16.06.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.15022/4/2009-Ch-II dated 21.12.2009 as under:-			

Export Item	Qty.	Import Item	Qty.
Methamidophos Technical	1 Kg.	1. O,O-Dimethyl Phosphoroamido Thioate	0.965 Kg
		2. Dimethyl Sulphate	0.034 Kg
		3. Dichloro Methane	0.100 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:16/21/83-ALC1/2009	Party Name:HP INTERNATIONAL	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00387/AM10/	RLA File :03/94/040/00187/AM10/	Lic.No/Date:0310524869 18.06.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/62/2006-PC-II dated 8.12.2009 as under:-

Export Item	Qty.	Import Item	Qty.
PVC Cement	1 Kg.	1. Tetrahydro Furan	0.280 Kg
		2. Cyclohexanone	0.160 Kg
		3. Methyle Ethyl Ketone	0.410 Kg
		4. Silica	0.120 Kg
		5. PVC Resin	0.060 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:2/15/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00253/AM10/	RLA File :10/24/040/00022/AM10/	Lic.No/Date:1010034185 25.06.2009	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.

44	Case No.:12/15/83-ALC1/2009	Party Name:DEEP PLAST INDUSTRIES	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00263/AM10/	RLA File :08/24/040/00245/AM09/	Lic.No/Date:0810081113 30.06.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and noted that endorsement copy of reply from the firm has been received on 19/10/2009 and defer consideration of the case for four weeks for want of comments from Deptt. of C&PC(PC.Div).. Accordingly the case may be re-listed on 20.1.2010.			

45

Case No.:14/21/83-ALC1/2009	Party Name:BA YER CROPS SCIENCE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status :Case Approved
HQ File :01/83/050/00385/AM10/	RLA File :03/94/040/00263/AM10/	Lic.No/Date:0310526961 02.07.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.15022/11/2009-Ch-II dated 18.12.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Fluopicolide Technical	1 Kg.	1. Glycine Ethyl Ester Hydrochloride (GEE HCl)	0.612 Kg
		2. Benzophenone	0.247 Kg
		3. 2,3-Dichloro-5-Trifluoromethyl Pyridine	0.805 Kg
		4. 2,6-Dichlorobenzoyl Chloride	0.650 Kg
		5. N,N-Diisopropyl ethylamine	
		6. P-Toluene Sulphonic Acid Mono Hydrate	0.041 kg 0.045 kg
		7. Tetra Ethyl Ammonium Bromide	0.045 kg
		8. Potassium Carbonate	

		9. Disodium Tetra Borate Decahydrate (Borax)	1.500 kg 0.045 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

46	Case No.:39/39/83-ALC1/2009	Party Name:STERLING TAPES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00746/AM10/	RLA File :37/24/040/00001/AM10/	Lic.No/Date:3710001031 10.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

47	Case No.:8/17/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00290/AM10/	RLA File :03/95/040/01033/AM09/	Lic.No/Date:0310528613 13.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply from the firm to the D/L issued on 1.10.09 by Deptt. of C&PC(Chem.Div). Reminder dated 16.10.09 issued by this office. Final reminder issued on 13.11.09. Accordingly the case may be re-listed on 20.1.2010.			

48	Case No.:19/17/83-ALC1/2009	Party Name:INDIAN EMPORIUM	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00301/AM10/	RLA File :10/24/040/00035/AM10/	Lic.No/Date:1010034483 14.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/29/2009-PC-II dated 8.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	PVC Backed Stenciled/Printed	1 Sq.	Relevant PVC Backed Coir	1.03 Sq. meter

coir Mats (Thickness 15 mm)	Meter	Mats in Rolls (Natural Colour Thickness 15 mm)	
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

49	Case No.: 43/39/83-ALC1/2009	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00750/AM10/	RLA File :07/21/040/00366/AM10/	Lic.No/Date:0710065931 14.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Corrugated packing Box	1 No.	Triwall 7 Ply Heavy Duty corrugated Board of Rel. GSM	1 Kg/Kg content in export
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

50	Case No.: 36/17/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00318/AM10/	RLA File :03/95/040/00126/AM09/	Lic.No/Date:0310529516 17.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 14/9/2009 by Deptt. of C&PC (Chem.Div.). Reminder issued on 16.10.09. Accordingly the case may be re-listed on 2.1.2010..			

51	Case No.: 43/17/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00328/AM10/	RLA File :03/94/040/00282/AM10/	Lic.No/Date:0310529941 21.07.2009	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 12/10/2009 by Deptt. of C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010..

52	Case No.:13/27/83-ALC1/2009	Party Name:VACMET PACKAGING (INDIA)P.LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00505/AM10/	RLA File :06/24/040/00012/AM10/	Lic.No/Date:0610015941 21.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Printed paper 60.50 GSM+/- 10%	1 Kg.	LWC Paper 57 GSM+/- 10%	1.05 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

53	Case No.:16/27/83-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00508/AM10/	RLA File :03/95/040/00253/AM10/	Lic.No/Date:0310529951 22.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Self Adhesive paper (165 GSM +/- 10% with adhesive coating weight of 22 GM / SQM	1 Sq. Meter	1. UPM Vellum Uncoated paper (70 GSM+/- 10%) 2. Rel. Adhesive (55% Solid) (Water Based) 3. Silicon Coated paper (62 GSM+/- 10%)	1.04 Sq. Meter 42 gms 1.04 Sq. Meter

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

54	Case No.:5/19/83-ALC1/2009	Party Name:LIBERTY WHITEWARE LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00346/AM10/	RLA File :05/24/040/00235/AM10/	Lic.No/Date:0510246581 24.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and noted that endorsement copy of reply from the firm has been received on 19/11/2009 and defer consideration of the case for four weeks for want of comments from DIPP. Accordingly the case may be re-listed on 20.1.2010.			

55	Case No.:12/27/83-ALC1/2009	Party Name:SHREE SALES CORPORATION	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00504/AM10/	RLA File :13/24/040/00008/AM10/	Lic.No/Date:1310029497 27.07.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/96/2009-PC-II dated 30.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	White Masterbatch (Containing 25%+/1% LLDPE and 75%+/-1% Calcium Carbonate)	1 Kg.	1. LLDPE Granules 2. Calcium Carbonate	0.2575 Kg 0.7725 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:10/19/83-ALC1/2009	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00351/AM10/	RLA File :05/24/040/00210/AM10/	Lic.No/Date:0510246771 28.07.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-

56

Export Item	Qty.	Import Item	Qty.
Back Sticker Printed on Self Adhesive Chromo Art Paper of 163 GSM	1 Kg.	1. Self Adhesive Chromo Art Paper (163 GSM) 2. Printing Ink 3. Digital Plate	1.10 Kg 10 gm 3% of the FOB value

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:12/19/83-ALC1/2009	Party Name:DIVINE IMPEX,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00353/AM10/	RLA File :03/94/040/00348/AM10/	Lic.No/Date:0310530995 28.07.2009	Defer Date:

57

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-

Export Item	Qty.	Import Item	Qty.
Paper Bag Made of Laminated Art Card 250 GSM	1 Kg.	Art Card 250 GSM	1.10 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:13/19/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00354/AM10/	RLA File :03/94/040/00335/AM10/	Lic.No/Date:0310531025 28.07.2009	Defer Date:20.01.2010

58

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.

59	Case No.:14/19/83-ALC1/2009	Party Name:INDOTAN CHEMICALS LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00355/AM10/	RLA File :02/24/040/00052/AM10/	Lic.No/Date:0210129692 29.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from firm. The Committee, decided to issue reminder to firm for Hard Copy. Accordingly the case may be relisted on 20.1.2010. Reminder issued on 1.1.2010.			

60	Case No.:15/19/83-ALC1/2009	Party Name:RUPANA PAPER MILLS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00356/AM10/	RLA File :05/24/040/00186/AM10/	Lic.No/Date:0510246893 29.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of reply awaited from the firm. Reminder issued on 4.12.09. The Committee decided to issue final reminder. Accordingly the case may be re-listed on 23.12.2009. Final reminder issued on 1.1.2010.			

61	Case No.:15/27/83-ALC1/2009	Party Name:SHRENO LIMITED, (GLASS DIVISION)	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00507/AM10/	RLA File :34/24/040/00062/AM10/	Lic.No/Date:3410024814 31.07.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda. On the basis of written comments offered by the representative of DIPP vide U.O.No.7/293/2009/TSW dt. 22.12.2009 the Committee decided to call for the following information from the firm as under:- To indicate the weight of the export product in Kg or MT Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.			

62	Case No.:3/21/83-ALC1/2009	Party Name:KUMAR ADHESIVE PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00374/AM10/	RLA File :02/24/040/00080/AM10/	Lic.No/Date:0210130118 07.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 29/10/2009 issued by this office. The Committee decided to issue final reminder. Accordingly the case may be re-listed on 20.1.2010. Final reminder issued on 1.1.2010.			

63	Case No.:44/39/83-ALC1/2009	Party Name:REFNOL RESINS AND CHEMICALS LIMITED.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00751/AM10/	RLA File :08/24/040/00289/AM08/	Lic.No/Date:0810082197 11.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (PC.Div.). Accordingly the case may be re-listed on 20.1.2010.			

64	Case No.:45/39/83-ALC1/2009	Party Name:LUBRIZOL INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00752/AM10/	RLA File :03/95/040/00303/AM10/	Lic.No/Date:0310533571 13.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

65	Case No.:3/23/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00444/AM10/	RLA File :03/94/040/01134/AM09/	Lic.No/Date:0310534061 18.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.

66	Case No.: 14/27/83-ALC1/2009	Party Name:TEMPLE PACKAGING PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00506/AM10/	RLA File :03/95/040/00290/AM10/	Lic.No/Date:0310533966 18.08.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Patient Information Literature on 40 GSM Bible Paper	1 Kg.	Printing Paper Elementa Opaque pigmented Bluish White 40 GSM (Bible Paper 40 GSM)	1.10 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

67	Case No.: 4/23/83-ALC1/2009	Party Name:VIVIMED LABS LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00445/AM10/	RLA File :09/24/040/00140/AM10/	Lic.No/Date:0910039026 19.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

68	Case No.: 7/23/83-ALC1/2009	Party Name:RATHI DYE CHEM PVT.LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00448/AM10/	RLA File :31/24/040/00078/AM10/	Lic.No/Date:3110039630 19.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of information from the firm to the D/L issued on 6/11/2009 by Deptt. of C&PC (Chem.Div.). The Committee decided to issued reminder. Accordingly the case may be re-listed on 20.1.2010.. Reminder dated 1.1.2010 issued by this office.

69	Case No.:9/23/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00450/AM10/	RLA File :03/94/040/00333/AM10/	Lic.No/Date:0310534808 21.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

70	Case No.:11/23/83-ALC1/2009	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00452/AM10/	RLA File :05/23/040/00013/AM10/	Lic.No/Date:0510248173 24.08.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/36/2006-PC-II dated 30.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Filler/Calcium Carbonate Master Batch (containing 25% LLDPE & 75% Filler/Calcium Carbonate)	1 Kg.	1. LLDPE Granules 2. Filler/Calcium Carbonate	0.2575 Kg 0.7725 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

71	Case No.:12/23/83-ALC1/2009	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00453/AM10/	RLA File :03/95/040/00322/AM10/	Lic.No/Date:0310535191 25.08.2009	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 14/9/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 23.10.09 issued by this office. Accordingly the case may be re-listed on 20.1.2010..

72	Case No.:15/23/83-ALC1/2009	Party Name:KANCOR INGREDIENTS LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00456/AM10/	RLA File :10/24/040/00055/AM10/	Lic.No/Date:1010035113 26.08.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.			

73

Case No.:3/26/83-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00477/AM10/	RLA File :03/95/040/00352/AM10/	Lic.No/Date:0310537211 11.09.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Self Adhesive paper (160 GSM +/- 10% with adhesive coating weight of 22 GM / SQM	1 Sq. Meter	1. Chromo paper (75 GSM+/- 10%) Uncoated 2. Rel. Adhesive (55% Solid) (Water Based) 3. Silicon Coated paper (62 GSM+/- 10%)	1.04 Sq. Meter 42 gms 1.04 Sq. Meter
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

74	Case No.:5/26/83-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00479/AM10/	RLA File :03/94/040/00436/AM10/	Lic.No/Date:0310537288 11.09.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:- 1. Categories of cross linker & catalyst 2. GSM of Silicone Coating in export Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.			

75

Case No.:7/26/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status :Case Approved
HQ File :01/83/050/00481/AM10/	RLA File :08/24/040/00140/AM10/	Lic.No/Date:0810082854 14.09.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div) forwarded vide their U.O. No.14010/30/2006-Ch.II dated 8.12.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Acid Brown 234 (Dye Content 98%)	1 Kg	1. Aniline Oil	0.250 kg
		2. H Acid	0.365 Kg
		3. Sodium Nitrite	0.250 Kg
		4. Meta Phenylenediamine	0.126 Kg
		5. Acetanilide	0.270 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision ofNORMS COMMITTEE.			

Case No.:24/27/83-ALC1/2009	Party Name:CORTICA MFG (INDIA) PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
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76	HQ File :01/83/050/00516/AM10/	RLA File :04/24/040/00102/AM10/	Lic.No/Date:0410107872 15.09.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application called for from firm and RLA vide letter dated 1/1/09. Accordingly the case may be relisted on 20.1.2010.				

77	Case No.:13/39/83-ALC1/2009	Party Name:HEDISA INDIA DIAMOND TOOLS PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Transferred to Different Section
	HQ File :01/83/050/00720/AM10/	RLA File :04/24/040/00131/AM10/	Lic.No/Date:0410107832 15.09.2009	Defer Date:23.12.2009
Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-II (DES-II) as the export product is a Engineering item.				

78	Case No.:27/27/83-ALC1/2009	Party Name:AJANTA OFFSET & PACKAGINGS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00519/AM10/	RLA File :05/23/040/00047/AM10/	Lic.No/Date:0510249484 17.09.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:-				
1. Net content of following import item in export				
1. Printing Paper				
2. Printing Paper Board				
3. Book Binding Board				
4. Straight Wire				

5. Nylon coated wire

2. Thickness of Book Binding Board

3. Material of Straight Wire

Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.

79	Case No.: 25/27/83-ALC1/2009	Party Name:KRISHI RASAYAN EXPORTS PVT. LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00517/AM10/	RLA File :02/24/040/00126/AM10/	Lic.No/Date:0210131727 18.09.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application called for from firm and RLA vide letter dated 1/1/2010. Accordingly the case may be relisted on 20.1.2010.			

80	Case No.: 30/27/83-ALC1/2009	Party Name:FICUS PAX PVT. LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00522/AM10/	RLA File :07/21/040/00545/AM10/	Lic.No/Date:0710067106 18.09.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
Export Item		Qty.	Import Item	Qty.
Corrugated packing Box		1 No.	Triwall 7 Ply Heavy Duty corrugated Board of Rel. GSM	1 Kg/Kg content in export
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

Case No.: 32/27/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
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81	HQ File :01/83/050/00524/AM10/	RLA File :08/24/040/00153/AM10/	Lic.No/Date:0810083036 22.09.2009	Defer Date:
Decision : The Committee considered the case as per agenda and noted that the licence has been issued on repeat basis under para 4.7.1 of HBP and decided to withdrawn the case.				

82	Case No.:10/39/83-ALC1/2009	Party Name:DEVHARSH INFOTECH PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00717/AM10/	RLA File :03/94/040/00478/AM10/	Lic.No/Date:0310538823 22.09.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda. On the basis of written comments dt. 23.12.2009 offered by the representative of DIPP the Committee decided to call for the following information from the firm as under:- 1. Bifurcation in the Qty. of printed & unprinted export 2. Size of various rolls of export product 3. Size of Jumbo Rolls. Accordingly the case may be re-listed on 20.1.2010. D/L issued on 1/1/2010.				

83	Case No.:31/27/83-ALC1/2009	Party Name:CORTICA MFG (INDIA) PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00523/AM10/	RLA File :04/24/040/00106/AM10/	Lic.No/Date:0410107977 23.09.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.				

84	Case No.:33/27/83-ALC1/2009	Party Name:NU-CORK PRODUCTS(P) LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00525/AM10/	RLA File :05/24/040/00314/AM10/	Lic.No/Date:0510249782 23.09.2009	Defer Date:20.01.2010

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.

85	Case No.: 34/27/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00526/AM10/	RLA File :10/24/040/00062/AM10/	Lic.No/Date:1010035372 24.09.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.			

86	Case No.: 35/27/83-ALC1/2009	Party Name:SYNTHITE INDUSTRIES LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00527/AM10/	RLA File :10/24/040/00064/AM10/	Lic.No/Date:1010035373 24.09.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the Spices Board. Accordingly the case may be re-listed on 20.1.2010.			

	Case No.: 8/29/83-ALC1/2009	Party Name:BERGER BECKER COATINGS PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Approved
	HQ File :01/83/050/00541/AM10/	RLA File :17/24/040/00118/AM09/	Lic.No/Date:1710002809 30.09.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of DIPP forwarded vide their U.O. No.Nil dated 23.12.2009 as under:-			
Export Item		Qty.	Import Item	Qty.
COILCOATING Backcoat FG BECKRYCOAT 740		1 Kg	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum)	0.4642 Kg
Containing Pigment Content		(0.769	2. Titanium Dioxide Rutile Grade	0.3019 kg

31.36%+/-1% Solid Resin Content 36.03%+/-1%	Ltr.)	3. Dimethyl Ester/Diabasic Ester/ Retadrder (Solvent / Rhodiasoly) 4. Melamine Resin (% Non Volatile content 97+/-2%) 5. Melamine Resin (% Non Volatile content 82+/-2%) 6. Hydro Carbon Solvent (Solvent Naphtha) (Distillation Range 150-190 Degree C) 7. Inorganic Blue Pigment 8. Flow Agent 9. Micronized Red Oxide Pigment 11. Chrome Pigment (Lead Chromate)	0.0887 Kg 0.0515 kg 0.0325 Kg 0.0648 Kg 0.0004 Kg 0.0190 Kg 0.0003 Kg 0.0267 Kg
COIL COATING POLYESTER GREEN FG PECKRYPOL 350 Containing Pigment Content 11.90%+/-1% Solid Resin Content 49.12%+/-1%	1 Kg (0.869 Ltr.)	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum) 2. Titanium Dioxide Rutile Grade 3. Dimethyl Ester/Diabasic Ester/ Retadrder (Solvent / Rhodiasoly) 4. Melamine Resin (% Non Volatile content 97+/-2%) 5. Melamine Resin (% Non Volatile content 82+/-2%) 6. Hydro Carbon Solvent (Solvent Naphtha) (Distillation Range 150-190 Degree C) 7. Inorganic Green Pigment 8. Flow Agent 9. Wetting Agent	0.6394 Kg 0.0322 kg 0.1168 Kg 0.0660 kg 0.0440 kg 0.0346 Kg 0.0282 Kg 0.0213 Kg 0.003 Kg

		10. Chrome Pigment (Lead Chromate)	0.0552 Kg
		11. Carbon Black pigment	0.0093 Kg
COIL COATING POLYESTER WHITE FG PECKRYPOL 350 Containing Pigment Content 30.73%+/-1% Solid Resin Content 35.81%+/-1%	1Kg (0.769 Ltr.)	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum) 2. Titanium Dioxide Rutile Grade 3. Dimethyl Ester/Diabasic Ester/Retadrder(Solvent / Rhodiasoly) 4. Melamine Resin (% Non Volatile content 97+/-2%) 5. Melamine Resin (% Non Volatile content 82+/-2%) 6. Hydro Carbon Solvent (Solvent Naptha) (Distillation Range 150-190 Degree C) 7. Flow Agent 8. Micronized Red Oxide Pigment 9. Inorganic Blue Pigment 10. Chrome Pigment (Lead Chromate)	0.4637 Kg 0.3224 Kg 0.1222 Kg 0.0515 Kg 0.0300 kg 0.0407 Kg 0.0192 Kg 0.0001 Kg 0.0001 Kg 0.0001 Kg
COILCOATING POLYESTER CNG GREEN FG PECKRYPOL 350 Containing Pigment Content 10.04%+/-1% Solid Resin Content 50.99%+/-1%	1 Kg (0.885 Ltr.)	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum) 2. Titanium Dioxide Rutile Grade 3. Dimethyl Ester/Diabasic Ester/Retadrder(Solvent / Rhodiasoly) .Melamine Resin (% Non Volatile	0.6763 Kg 0.0459 Kg 0.1079 Kg 0.0734 Kg

		content 97+/-2%) Melamine Resin (% Non Volatile content 82+/-2%) 4. Hydro Carbon Solvent (Solvent Naptha) (Distillation Range 150-190 Degree C) 5. Inorganic Green Pigment 6. Flow Agent 7. Defoamer 8. Chrome Pigment (Lead Chromate) 9. Carbon Black pigment	0.0300 Kg 0.0402 Kg 0.0362 Kg 0.0088 Kg 0.008 Kg 0.0141 Kg 0.0092 Kg
COILCOATING POLYESTER CARRIBBEAN BLUE FG BP 350 Containing Pigment Content 14.61%+/-1% Solid Resin Content 47.34%+/-1%	1 Kg (0.854 Ltr.)	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum) 2. Titanium Dioxide Rutile Grade 3. Dimethyl Ester/Diabaseic Ester/ Retadrder(Solvent / Rhodiasoly) 4. Melamine Resin (% Non Volatile content 97+/-2%) 5. Melamine Resin (% Non Volatile content 82+/-2%) 6. Flow Agent 7. Hydro Carbon Solvent (Solvent Naptha) (Distillation Range 150-190 Degree C) 8. Inorganic Blue Pigment 9. Carbon Black pigment 10. Inorganic Green Pigment 11. Defoamer	0.6126 Kg 0.1094 Kg 0.1123 Kg 0.0681 Kg 0.0400 Kg 0.0069 Kg 0.0491 Kg 0.0202 Kg 0.0038 Kg 0.02 Kg 0.0076 Kg

COILCOATING POLYESTER PARROT GREEN FG BP 350 Containing Pigment Content 13.92%+/-1% Solid Resin Content 48.22%+/-1%	1 Kg (0.885 Ltr.)	1. Polyester Resin Saturated (% Non Volatile content 65% Maximum)	0.6343 Kg
		2. Titanium Dioxide Rutile Grade	0.0538 Kg
		3. Dimethyl Ester/Diabasic Ester/ Retadrder (Solvent / Rhodiasoly)	0.1097 Kg
		4. Melamine Resin (% Non Volatile content 97+/-2%)	0.0631 Kg
		5. Melamine Resin (% Non Volatile content 82+/-2%)	0.0400 Kg
		6. Hydro Carbon Solvent (Solvent Naptha) (Distillation Range 150-190 Degree C)	0.0408 Kg
		7. Inorganic Green Pigment	0.0145 Kg
		8. Flow Agent	0.008 Kg
		9. Defoamer	0.0079 Kg
		10. Chrome Pigment (Lead Chromate)	0.0772 Kg
		11. Carbon Black Pigment	0.0007 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No.:1/24/85-ALC3/2009	Party Name:HALDIA PETROCHEMICALS LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/85/050/00127/AM10/	RLA File :02/24/040/00114/AM10/	Lic.No/Date:0210132067 30.09.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/54/2008-PC-II dated 11.6.2009 as under:-			

Export Item	Qty.	Import Item	Qty.
Pyrolysis Gasoline (Py Gas)	1 Kg.	Naphtha	0.734 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

89	Case No.:40/39/83-ALC1/2009	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00747/AM10/	RLA File :03/94/040/00521/AM10/	Lic.No/Date:0310540597 07.10.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Div.) forwarded vide their U.O. No.14010/131/2003-Ch-III dated 8.5.2007 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Diphenyl Iso Decyl Phosphite	1 Kg.	1. Yellow/White Phosphorous 2. Phenol 3. Isodecyl Alcohol (Isodecanol)	0.090 Kg 0.558 Kg 0.419 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

90	Case No.:41/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00748/AM10/	RLA File :03/94/040/00492/AM10/	Lic.No/Date:0310541165 09.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

91	Case No.:38/39/83-ALC1/2009	Party Name:LUBRIZOL INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00745/AM10/	RLA File :03/95/040/00450/AM10/	Lic.No/Date:0310541483 12.10.2009	Defer Date:20.01.2010

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.

92	Case No.: 47/39/83-ALC1/2009	Party Name:SPAN DIAGNOSTICS LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Transferred to Different Section
	HQ File :01/83/050/00754/AM10/	RLA File :52/24/040/00016/AM10/	Lic.No/Date:5210028576 13.10.2009	Defer Date:23.12.2009
	Decision : The Committee considered the case as per agenda and decided to transfer the case to NC-III (DES-III) as the export product is a Pharma.			

93	Case No.: 20/39/83-ALC1/2009	Party Name:LUCKY FORMS PVT. LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00727/AM10/	RLA File :03/95/040/00297/AM10/	Lic.No/Date:0310541608 23.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.			

94	Case No.: 27/39/83-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00734/AM10/	RLA File :03/95/040/00455/AM10/	Lic.No/Date:0310541599 23.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

	Case No.: 31/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HO File :01/83/050/00738/AM10/	RLA File :03/94/040/00403/AM10/	Lic No/Date:0310541694	Defer

95			23.10.2009	Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

96	Case No.:42/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00749/AM10/	RLA File :03/94/040/00537/AM10/	Lic.No/Date:0310541719 23.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

97

Case No.:9/39/83-ALC1/2009	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00716/AM10/	RLA File :03/94/040/00694/AM09/	Lic.No/Date:0310542735 27.10.2009	Defer Date:
Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.14010/63/2008-Ch-II dated 21.12.2009 as under:-			
Export Item	Qty.	Import Item	Qty.
Galaxy MX 011 Containing Cocomonoethanolamide: 53.4% Cocodiethanolamide (42.4%) min.	1 Kg.	1. Coconut Fatty acid Fatty acid 2. Diethanolamine 3. Coconut Fatty Acid 4. Monoethanolamine	0.307 Kg 0.171 Kg 0.443 Kg 0.130 kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:22/39/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
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98	HQ File :01/83/050/00729/AM10/	RLA File :08/24/040/00180/AM10/	Lic.No/Date:0810083717 27.10.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

99	Case No.:26/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00733/AM10/	RLA File :03/94/040/00313/AM10/	Lic.No/Date:0310542657 27.10.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

100	Case No.:11/39/83-ALC1/2009	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00718/AM10/	RLA File :03/95/040/00447/AM10/	Lic.No/Date:0310542900 28.10.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.				

101	Case No.:12/39/83-ALC1/2009	Party Name:VICTORY CHEMICALS	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status :Case Approved
	HQ File :01/83/050/00719/AM10/	RLA File :03/95/040/00267/AM10/	Lic.No/Date:0310542909 28.10.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.14010/116/2008-Ch-II dated 27.10.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Magnesium Hypophosphite	1 Kg.	Sodium Hypophosphite	0.900 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

102	Case No.:21/39/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00728/AM10/	RLA File :08/24/040/00181/AM10/	Lic.No/Date:0810083745 28.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

103	Case No.:24/39/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00731/AM10/	RLA File :08/24/040/00179/AM10/	Lic.No/Date:0810083744 28.10.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem.Div) forwarded vide their U.O. No.14010/30/2006-Ch.II dated 8.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Acid Brown 234 (Dye Content 98%)	1 Kg	1. Aniline Oil	0.250 kg
			2. H Acid	0.365 Kg
			3. Sodium Nitrite	0.250 Kg
			4. Meta Phenylenediamine	0.126 Kg
			5. Acetanilide	0.270 Kg
RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.				

104	Case No.:25/39/83-ALC1/2009	Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00732/AM10/	RLA File :03/94/040/00575/AM10/	Lic.No/Date:0310543007 28.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks			

for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.

105	Case No.:23/39/83-ALC1/2009	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00730/AM10/	RLA File :03/94/040/00579/AM10/	Lic.No/Date:0310543087 29.10.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.			

106	Case No.:37/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00744/AM10/	RLA File :03/94/040/00581/AM10/	Lic.No/Date:0310543283 29.10.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(Chem. Div.) forwarded vide their U.O. No.14010/14/2007-Ch-III dated 21.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Distilled Fatty Acid (C ₁₆ -C ₁₈) Derived from Palm Fatty Acid Distillate	1 Kg.	Palm Fatty Acid Distillate FFA (as palmitic) = 70 PCT min. Total saponifiable matter (TSM) = 95 PCT min.	1.01 Kg
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

	Case No.:19/39/83-ALC1/2009	Party Name:ROHA DYE CHEM PVT. LIMITED,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00726/AM10/	RLA File :03/95/040/00443/AM10/	Lic.No/Date:0310543472 30.10.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of			

Deptt. of C&PC (Chem. Div.) forwarded vide their U.O. No.14010/143/2004-Ch-II dated 21.12.2009 as under:-

107

Export Item	Qty.	Import Item	Qty.
Sunset Yellow (Food Yellow 3) (C.I.No.15985) (Dye content 85%)	1 Kg.	1. Sulphanilic Acid 2. Beta Naphthol 3. Sodium Nitrite 4. Caustic Soda 5. Soda Ash	0.625 Kg 0.527 Kg 0.184 Kg 0.250 Kg 0.432 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

108

Case No.:14/39/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00721/AM10/	RLA File :03/94/040/00638/AM10/	Lic.No/Date:0310543797 04.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

109

Case No.:15/39/83-ALC1/2009	Party Name:DORF-KETAL CHEMICALS INDIA PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
HQ File :01/83/050/00722/AM10/	RLA File :03/94/040/00639/AM10/	Lic.No/Date:0310543801 04.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

Case No.:29/39/83-ALC1/2009	Party Name:AMTEX DYE CHEM INDUSTRIES	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
HQ File :01/83/050/00736/AM10/	RLA File :08/24/040/00198/AM10/	Lic.No/Date:0810083967 06.11.2009	Defer Date:

Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Div.) forwarded vide their U.O. No.14010/64/2009-Ch-III dated 8.12.2009 as under:-

110	Export Item	Qty.	Import Item	Qty.
	Rective Blue R (Reactive Blue 19) (C.I.No.61200) (Dye content 80%)	1 Kg.	1. Bromamine Acid 2. Meta Base condense (Meta Base Vinyl Sulfone) 3. Copper Scrap 4. Anthraquinone 2 Sulfonic Acid 5. Caustic Soda Flakes	0.720 Kg 0.417 Kg 0.022 Kg 0.200 Kg 0.227 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

111	Case No.:30/39/83-ALC1/2009	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00737/AM10/	RLA File :08/24/040/00197/AM10/	Lic.No/Date:0810084056 10.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

112	Case No.:28/39/83-ALC1/2009	Party Name:ATUL LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00735/AM10/	RLA File :08/24/040/00185/AM10/	Lic.No/Date:0810084080 11.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

	Case No.:2/35/83-ALC1/2009	Party Name:SEQUENT SCIENTIFIC LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
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113	HQ File :01/83/050/00656/AM10/	RLA File :03/95/040/00339/AM10/	Lic.No/Date:0310545265 12.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L issued on 12/10/2009 by Deptt. of C&PC (Chem.Div.). Reminder dated 11.12.2009 issued by this office. Accordingly the case may be re-listed on 20.1.2010..				

114	Case No.:34/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00741/AM10/	RLA File :03/94/040/00447/AM10/	Lic.No/Date:0310545343 12.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

115	Case No.:35/39/83-ALC1/2009	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00742/AM10/	RLA File :03/94/040/00324/AM10/	Lic.No/Date:0310545340 12.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

116	Case No.:1/35/83-ALC1/2009	Party Name:RISHI CHEMICAL WORKS PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00655/AM10/	RLA File :02/24/040/00157/AM10/	Lic.No/Date:0210133727 13.11.2009	Defer Date:20.01.2010
Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.				

	Case No.:4/35/83-ALC1/2009	Party Name:SHYAM CHEMICALS	Meet No/Date:39/83-ALC1/2009	Status:Case
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117		PRIVATE LIMITED	23.12.2009	Deferred
	HQ File :01/83/050/00658/AM10/	RLA File :03/95/040/00502/AM10/	Lic.No/Date:0310545531 13.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. Accordingly the case may be relisted on 20.1.2010			

118	Case No.:32/39/83-ALC1/2009	Party Name:SURFACTANT SPECIALITIES LIMITED	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00739/AM10/	RLA File :03/95/040/00473/AM10/	Lic.No/Date:0310545422 13.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

119	Case No.:33/39/83-ALC1/2009	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00740/AM10/	RLA File :03/95/040/00501/AM10/	Lic.No/Date:0310545510 13.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

120	Case No.:5/35/83-ALC1/2009	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00659/AM10/	RLA File :05/23/040/00094/AM10/	Lic.No/Date:0510252733 17.11.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and noted that RLA, CLA, N. Delhi letter dated Nil has intimated that the licence has been issued on repeat basis under para 4.7.1 of HBP and decided to withdrawn the case.			

	Case No.:36/39/83-ALC1/2009	Partv Name:GODREJ INDUSTRIES LTD..	Meet No/Date:39/83-ALC1/2009	Status:Case
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121			23.12.2009	Deferred
	HQ File :01/83/050/00743/AM10/	RLA File :03/94/040/00686/AM10/	Lic.No/Date:0310546309 18.11.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

122	Case No.:1/39/83-ALC1/2009	Party Name:NAWAL PRAKASH A VIKEM PVT.LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00708/AM10/	RLA File :03/95/040/00345/AM10/	Lic.No/Date:0310550095 09.12.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC(PC. Div.) forwarded vide their U.O. No.46011/59/2009-PC-II dated 16.10.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Semi Solidified Methanol Gel Packed in Tin Cans	1 Kg.	Relevant Tin Cans/Components (Ring & Lid)	Net + 1% wastage
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			

123	Case No.:4/39/83-ALC1/2009	Party Name:LIBERTY WHITEWARE LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00711/AM10/	RLA File :05/23/040/00122/AM10/	Lic.No/Date:0510254327 09.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.			

124	Case No.:2/39/83-ALC1/2009	Party Name:CHEMSHEL ENTERPRISES PVT.LTD.,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00709/AM10/	RLA File :02/24/040/00168/AM10/	Lic.No/Date:0210135038 10.12.2009	Defer Date:20.01.2010

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from the RLA and firm. Accordingly the case may be relisted on 2.12.09.

125	Case No.: 3/39/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00710/AM10/	RLA File :08/24/040/00245/AM10/	Lic.No/Date:0810084786 10.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from the RLA and firm. Accordingly the case may be relisted on 2.12.09.			

126	Case No.: 5/39/83-ALC1/2009	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00712/AM10/	RLA File :03/95/040/00573/AM10/	Lic.No/Date:0310550383 11.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.			

127	Case No.: 6/39/83-ALC1/2009	Party Name:ESKAY FINE CHEMICALS	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00713/AM10/	RLA File :03/94/040/00752/AM10/	Lic.No/Date:0310550456 11.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from the RLA and firm. Accordingly the case may be relisted on 2.12.09.			

128	Case No.: 7/39/83-ALC1/2009	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status: Case Deferred
	HQ File :01/83/050/00714/AM10/	RLA File :02/24/040/00153/AM10/	Lic.No/Date:0210135192 14.12.2009	Defer Date:20.01.2010

Decision :The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the DIPP. Accordingly the case may be re-listed on 20.1.2010.

129	Case No.:16/39/83-ALC1/2009	Party Name:A VERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00723/AM10/	RLA File :05/23/040/00107/AM10/	Lic.No/Date:0510254555 15.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from the RLA and firm. Accordingly the case may be relisted on 2.12.09.			

130	Case No.:17/39/83-ALC1/2009	Party Name:MONARCH CATALYST PVT.LTD.	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Deferred
	HQ File :01/83/050/00724/AM10/	RLA File :03/95/040/00484/AM10/	Lic.No/Date:0310550921 15.12.2009	Defer Date:20.01.2010
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of comments from the D/o C&PC (Chem.Div.). Accordingly the case may be re-listed on 20.1.2010.			

131	Case No.:46/39/83-ALC1/2009	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2009 23.12.2009	Status:Case Approved
	HQ File :01/83/050/00753/AM10/	RLA File :08/24/040/00249/AM10/	Lic.No/Date:0810084909 15.12.2009	Defer Date:
	Decision : The Committee considered the case as per agenda and decided to approve the case as per written comments of Deptt. of C&PC (Chem. Div.) forwarded vide their U.O. No.14010/30/2006-Ch-II dated 8.12.2009 as under:-			
	Export Item	Qty.	Import Item	Qty.
	Acid Brown 282 (Acid Brown KGR)	1 Kg.	1. 6-nitro-1-Diazo 2-Naphthol 4-Sulfonic Aid 2. Beta Naphthol	0.800 Kg 0.195 Kg

	3. Salicylic Acid	0.160 kg
	4. Phenyl Methyl Pyrazolone	0.236 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Date:07.01.2010

Place:New Delhi

S.S.Mohan

Foreign Trade Development Officer